

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:3121  
ANSWERED ON:30.08.2012  
REVIEW OF MPLAD SCHEME  
Rani Killi Krupa

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the working of the Member of Parliament Local Area Development Scheme (MPLADS) has been reviewed/is proposed to be reviewed by the Government;
- (b) if so, the details thereof;
- (c) whether the State Governments have not prepared any special mechanism for review and implementation of the recommendations received under MPLADS;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether any guidelines have been issued to the State Governments with regard to the procedure to be followed in the implementation of MPLAD projects; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)&(b) Apart from regular reviews of implementation of the Member of Parliament Local Area Development Scheme (MPLADS) in the States, the Ministry reviews implementation of the scheme twice in a year with Nodal Secretaries of the State/UT Governments.

(c)&(d) As per the MPLADS guidelines, a committee under the Chairmanship of the Chief Secretary/Development Commissioner/Additional Chief Secretary is required to review progress of implementation of MPLAD Scheme with the District Authorities and MPs.

(e)&(f) Works to be executed under MPLAD Scheme are governed by a set of guidelines last revised in August, 2012. These guidelines lay the broad principles & the eligible works, and the District Authorities are required to follow the procedure of the State/UT Government concerned while executing these works.